

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**LOKSABHA**  
**UNSTARRED QUESTION NO. 441**  
TO BE ANSWERED ON 03.02.2017

**UNIFORM NUTRITIOUS FOOD SYSTEMS IN AWCs**

441. SHRI NAGAR RODMAL

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to introduce any scheme for providing a uniform nutritious food system in Anganwadi centres all over the country;
- (b) if so, the details thereof; and
- (c) if not, the steps being taken by the Government to provide uniform and sufficient nutritious food to the children in Anganwadi centres?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

(a) to (c): Under the Integrated Child Development Services (ICDS) Scheme, Supplementary Nutrition is provided to Pregnant & Lactating Mothers and Children below six years as per following nutritional norms provided under Schedule-II of the National Food Security Act in order to bridge the gap between the Recommended Dietary Allowance (RDA) and Average Dietary Intake (ADI).

Sl. No.	Category	Nutritional Norms (per beneficiary per day)	
		Calories (K Cal)	Protein (g)
1.	Children (6-72 months)	500	12-15
2.	Severely malnourished children (6-72 months)	800	20-25
3.	Pregnant women and Nursing mothers	600	18-20

ICDS is a Centrally Sponsored Scheme. States/UTs are responsible for the implementation of Scheme including provision of supplementary nutrition to children (6 months to 6 years), pregnant women and lactating mothers as per the nutritional norms and guidelines of the Scheme. While the food provided under the ICDS may vary from place to place depending upon the locally available foods and the food preferences/habits of the local population, the food served has to be in conformity with the above nutritional norms.

\*\*\*\*\*